

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:437
ANSWERED ON:25.07.2000
J.J. CLUSTERS. NO.
RAM SAGAR

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Jhuggi Jhompari cluster is coming up rapidly in the Ranpuri hillock in Delhi;
- (b) if so, the details thereof;
- (c) the reasons for not taking any steps in this regard;
- (d) whether the civic bodies have been instructed not to provide civic amenities to JJ clusters after a cut off date;
- (e) if so, the cut off date notified;
- (f) whether any survey has been made to know the number of JJ residents who are illegally migrated from Bangladesh; and
- (g) if so, the details thereof?

Answer

MINISTER OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI JAGMOHAN)

(a)to(c): Unauthorised structures which had come up in Kh.No. 1337 of Rangpuri village were demolished while taking over physical possession from Land Acquisition Collector on 5.7.2000. Unauthorised structures could not be demolished in Kh.No.1338 due to law & order problem and rain and, therefore, the physical possession of the land could not be taken over by DDA. On the request of residents of that area on 18.7.2000 to Urban Development & Poverty Alleviation Minister, it has been decided that the demolition may be kept in abeyance till further orders, primarily because of rains. No new entrants would be allowed into the cluster.

(d)&(e): No, Sir.

(f)&(g): Delhi Police is conducting a survey to identify the illegal Bangladeshi immigrants. During the survey 982 illegal immigrant Bangladeshis have been identified out of whom 276 have been deported and 10 Bangladeshis have been arrested under the Foreigner's Act. Rest are awaiting deportation.